

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **06.05.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/1323/IB/2020 in CP/431/IB/2018  
NAME OF PETITIONER : VARADACHARI KUMAR  
(AKSHAYA IMAGING SYSTEMS PVT LTD)  
NAME OF RESPONDENT :  
SECTION : 60(5) of iBC

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**ORDER**

Ld. Counsel for the Applicant/Liquidator Mr. S. Sathyanarayanan is present through video conferencing mode.

Ld. Counsel for the Applicant/Liquidator represents that, this is an Application seeking for extension of time of the liquidation process and it is further represented that the liquidation process was initiated by this Tribunal in the year 2018 itself. In the circumstances, the Liquidator is directed to furnish the activities undertaken by him by way of "*Tabulation Format*" from the date of the initiation of the liquidation process to as of today.

Post this matter for hearing on **31.05.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)